NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 623/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2017

NAME OF THE PARTIES: M/s. Kismat Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Hemant sethi Advocate for Petitioner

Jummer

ORDER

CSP No.575/230-232/NCLT/MB/MAH/2017 CSP No.582/230-232/NCLT/MB/MAH/2017 CSP No.583/230-232/NCLT/MB/MAH/2017 CSP No.623/230-232/NCLT/MB/MAH/2017

The Company Petitions allowed.

Sd/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)